

HIGH COURT OF KARNATAKA AT BENGALURU
MODIFICATION OF SITTINGS OF THE HON'BLE JUDGES WITH
SUBJECTS ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM MONDAY THE 27TH FEBRUARY 2017

Priority will be given to old cases

| Sl. No. | SITTINGS AND SUBJECTS | COURT HALL |
|----------------|--|-------------------|
| 1 | <p>Hon'ble Mr. Justice Jayant Patel & Hon'ble Mr. Justice N.K.Sudhindrarao</p> <p>ITA, GTA, Sales Tax Revision Petitions (DB matters) and other Tax Revisions, References, Appeals and Civil Petitions (Tax and Excise) - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Appeals (Tax and Excise) - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Appeals upto 2011 - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petitions (KSAT/CAT) - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petitions (CESTAT) - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petitions pertaining to Advance Rulings of the Authority, under Chapter XIX-B of the Income Tax Act, 1961 - Preliminary Hearing / Admissions, Orders and Hearing</p> <p>Writ Petitions pertaining to Professional Courses in Medical, Dental, Engineering – Fee Structure and Seat Matrix - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petitions (Edn-Med-Adm) - Preliminary Hearing / Admissions, Orders and Hearing</p> | 2 |

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| | <p>Miscellaneous First Appeals (Misc. – BPT, ESI, FERA/FEMA, IA, IDA, ISA, RCT, SFC, SMA, RES) (Division Bench Matters)</p> <p>- Admissions, Orders and Hearing</p> <p>Miscellaneous First Appeals (MVC, WC, AA, AP.IM) (Division Bench Matters)</p> <p>- Admissions, Orders and Hearing</p> <p>Specially assigned cases</p> | |
| 2 | <p>Hon'ble Mr. Justice H.G.Ramesh</p> <p>Writ Petitions (GM-CPC) upto 2013</p> <p>- Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Specially assigned cases</p> | 3 |
| 3 | <p>Hon'ble Mr. Justice B.S.Patil & Hon'ble Mrs. Justice B.V.Nagarathna</p> <p>Criminal Appeals (Division Bench Matters)</p> <p>- Admissions, Orders and Hearing</p> <p>Criminal Referred Cases</p> <p>- Admissions, Orders and Hearing</p> <p>Writ Petitions (Habeas Corpus) and Writ Petitions preferred against the order of detention based on the opinion of Advisory Board constituted under Goonda Act, 1985</p> <p>- Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petitions (Lokayukta)</p> <p>- Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Miscellaneous First Appeals (LAC) (Division Bench Matters)</p> <p>- Admissions, Orders and Hearing</p> | 4 |

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| | <p>Miscellaneous First Appeals (GW and MC/FC) (Division Bench Matters) - Admissions, Orders and Hearing</p> <p>Regular First Appeals (Division Bench Matters) - Admissions, Orders and Hearing</p> <p>CCC (Civil and Criminal) - Admissions, Orders and Hearing</p> <p>Arbitration and Civil Referred Case - Admissions, Orders and Hearing</p> <p>Execution First Appeals (Division Bench Matters) - Admissions, Orders and Hearing</p> <p>Execution Second Appeals (Division Bench Matters) - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p> | |
| 4 | <p>Hon'ble Mr. Justice Ashok B Hinchigeri</p> <p>Regular Second Appeals upto 2007 - Admissions, Orders and Hearing</p> <p>Miscellaneous Second Appeals - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p> | 6 |
| 5 | <p>Hon'ble Mr. Justice Ravi Malimath</p> <p>Writ Petitions (LA, BDA, LR, KLR, KLRA and CS) - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Specially assigned cases</p> | 12 |

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| <p>6</p> | <p>Hon'ble Mrs. Justice S.Sujatha</p> <p>Writ Petitions (Education and MV) - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Specially assigned cases</p> | <p>21</p> |
| <p>7</p> | <p>Hon'ble Mr. Justice B.Veerappa</p> <p>Writ Petitions (GM-CPC) from 2014 - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Regular First Appeals from 2013 - Admissions, Orders and Hearing</p> <p>Miscellaneous First Appeals (Misc.- AA, BPT, CPC, IA, ILA, INA, ISA, MPA, PA, RAIL, RCT, SFC, TU, MH, AP.IM and LAC) - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p> | <p>22</p> |

By Order of Hon'ble The Chief Justice,

**Sd/-
(P.N.Desai)
Registrar (Judicial)**

Date: 23.02.2017

High Court of Karnataka
Bengaluru,
Dated:23rd February 2017

NOTIFICATION NO. HCBB - 47 /2017

The sittings of Hon'ble The Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru is arranged in the Court Halls as mentioned below with effect from Monday the 27th February 2017.

| Sl. Nos. | Name of the Hon'ble Judge | Court Hall Nos. |
|-----------------|---|------------------------|
| 1 | Hon'ble The Chief Justice | 1 |
| 2 | Hon'ble Mr. Justice Jayant Patel | 2 |
| 3 | Hon'ble Mr. Justice H.G.Ramesh | 3 |
| 4 | Hon'ble Mr. Justice B.S.Patil | 4 |
| 5 | Hon'ble Mr. Justice Ashok B Hinchigeri | 6 |
| 6 | Hon'ble Mr. Justice Raghvendra S. Chauhan | 7 |
| 7 | Hon'ble Mr. Justice A.S.Bopanna | 9 |
| 8 | Hon'ble Mr. Justice A.N.Venugopala Gowda | 10 |
| 9 | Hon'ble Mr. Justice Ravi Malimath | 12 |
| 10 | Hon'ble Mrs. Justice B.V.Nagarathna | 13 |
| 11 | Hon'ble Mr. Justice B.Sreenivase Gowda | 14 |
| 12 | Hon'ble Mr. Justice B.Manohar | 17 |
| 13 | Hon'ble Mr. Justice Budihal R.B. | 19 |
| 14 | Hon'ble Mrs. Justice S.Sujatha | 21 |
| 15 | Hon'ble Mr. Justice B.Veerappa | 22 |
| 16 | Hon'ble Mr. Justice G.Narendar | 23 |
| 17 | Hon'ble Mr. Justice P.S.Dinesh Kumar | 24 |
| 18 | Hon'ble Mrs. Justice K.S.Mudagal | 26 |
| 19 | Hon'ble Mr. Justice John Michael Cunha | 28 |
| 20 | Hon'ble Mr. Justice N.K.Sudhindrarao | 30 |

By Order of Hon'ble The Chief Justice,

Sd/-

(P.N.Desai)

Registrar (Judicial)

Date: 23.02.2017

HIGH COURT OF KARNATAKA AT BENGALURU

Hon'ble Judges sitting in Division Benches will take up matters mentioned against their names whenever Their Lordships sit Single:

| Sl. No. | Names of the Hon'ble Judges | Subjects |
|----------------|--------------------------------------|---|
| 1 | Hon'ble Mr. Justice Jayant Patel | Writ Petitions (GM-CPC) - Orders, Preliminary Hearing, Preliminary Hearing 'B' Group & Hearing |
| 2 | Hon'ble Mr. Justice B.S.Patil | Miscellaneous First Appeals (MVC) - Orders, Admissions and Hearing |
| 3 | Hon'ble Mrs. Justice B.V.Nagarathna | Miscellaneous First Appeals (MVC) - Orders, Admissions and Hearing |
| 4 | Hon'ble Mr. Justice Budihal R.B. | Crl.RPs – Orders, Admissions and Hearing |
| 5 | Hon'ble Mr. Justice N.K.Sudhindrarao | Miscellaneous First Appeals (MVC) - Orders, Admissions and Hearing |

By Order of Hon'ble The Chief Justice,

Sd/-

(P.N.Desai)

Registrar (Judicial)

Date: 23.02.2017